

try is commensurate with the inputs and operating parameters, achieving almost in full the targets fixed for the last financial year. All the plants except Heavy Water Plant at Talcher have achieved satisfactory levels of production. The production of heavy water is adequate to meet the requirements of the present nuclear power programme.

(b) Though the Talcher Heavy Water Plant is in operation and is producing heavy water depending upon the availability of inputs from the Fertilizer Plant with which it is integrated, its sustained operation has not been possible owing to very low and frequently interrupted supply of inputs from the Fertilizer Plant as well as power interruptions.

(c) The production in the various plants was by and large satisfactory during the last financial year, except at Talcher Plant.

(d) The performance of fertilizer plant linked heavy water plants is dependant upon the sustained quality of designated inputs from the fertilizer plants. The capacity utilisation has already shown improvement. Efforts are continuing for further improvement. However, any improvement at the Talcher Plant would mainly depend upon the sustained availability of inputs in adequate quantities from the integrated Fertilizer plant. The management of the Talcher fertilizer Plant has constituted a Committee to review measures for its sustained operations.

**Government Accommodation to
Press reporters**

8421. ~~SHRI HANNAN MOLLAN~~: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the guidelines for the allotment of Government accommodation to press reporters;

(b) whether the guidelines were circulated for the information of press reporters;

(c) the number of dwelling units to be allotted under the press pool;

(d) the names of press reporters cleared by the scrutiny committee for allotment of accommodation and the procedure adopted for finalising the list of new allottees; and

(e) the member of the scrutiny committee and when the committee was formed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) A copy of the guidelines is enclosed herewith as statement I and II.

(b):- the guidelines were circulated to the Members of the Screening Committee which included representatives of the concerned Journalists Association represented on the Screening Committee.

(c) and (d). The size of the Press Pool has been fixed at 120 out of which 92 slots are filled up. The Screening Committee has recommended 28 Journalists for allotment of the remaining vacancies in the Press Pool. A list of the Reporters recommended is enclosed a statement III. the names of the Press Reporters have been cleared by the Screening Committee on the basis of their seniority of regular accreditation at the Headquarters of Government of India.

(e) The following are the Present members of the Screening Committee:

1. Principal Information Officer	-Chairman
2. Addl. Secretary/Jt. Secretary	-Member

concerned of the Ministry of Urban Development.

- | | |
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| 3. Directorate of Estates | -Member |
| 4. Shr R. Rajagopalan, Press Association. | -Member |
| 5. Smt. Kalyani Shanker, Press Association. | -Member |
| 6. Shri Prem Prakah, News Camaramen's Association. | -Member |
| 7. Shri Vijender Tyagi, Wouking News Cameramen's Association. | -Member |

The Committee was originally constituted on 12.10.1990.

STATEMENT-I

No. 12016 (1) /89-Pol.II
Government of India
Directorate of Estates

New Delhi, dated the 11.7.90

OFFICE MEMORANDUM

Subject: Review of Guidelines for allotment of general pool accommodation to accredited Press Correspondents and Journalists.

Guidelines for allotment of accommodation from the Press Pool to accredited Press Correspondents and Journalists were reviewed by the Cabinet in its meeting held on 9.5.90. The cabinet approved that the existing pool of 110 residential units which had previously been reduced to 103 units may now be increased to 120 units for providing accommodation to accredited Press Correspondents and News Cameraman Subject to the following conditions:

- (a) He/She does not own a house in his/her name or in the name of family member or dependents at the time of allotment or subsequently in Delhi.

(b) The case shall be finalised after taking in to consideration the recommendations of the Screening Committee set up by them in. Of I & B headed by the Principal Information Officer of which Joint Secretary/Additional Secretary (Estate) and Director of Estates shall be ex-officio Members, and four journalists to be nominated by the Min. of I & B shall be Members.

(c) He/she is a correspondent representing Indian Press and not any foreign Press/Media.

(d) The persons concerned are drawing salary up to Rs. 3000/- excluding conveyance allowance; and

(e) Such of these allottees who are drawing emoluments up to Rs. 3000/- P.m. would be charged licence fee under FR-45-A of flat rate of licence fee under FR-45-A whichever is higher. Those Drawing beyond Rs. 3000/-P.M. Would be charged special licence fee, where they are occupying accommodation allotted in the past.

(f) The type of accommodation would

be determined on the basis of the basic pay of the official, but limited to type V-A or lower types; allottees of the accommodation higher than type V.A. may be allotted type V.A. accommodation, if they are otherwise eligible immediately.

- (g) The duration of allotment be up to three years; the position reviewed thereafter.
- (h) There would be periodic review of accreditation of Press Correspondents/News Cameraman by the Ministry of information and broadcasting and the Directorate of Estates would be informed of changes, if any, to enable cancellation of allotment.
- (i) No editor of Newspaper should be eligible for allotment from Press Pool/ General Pool.
- (j) The allotment shall be made Keeping in view the seniority list maintained by the PIB.

2. It is requested that immediate action may kindly be taken according to the guidelines approved by the Cabinet as indicated above.

Sd/-

(H.L.Bhatia)

Dy. Director of Estates (Policy)

To

1. Asstt. Directors of Allotment Sections.
2. Coordination-I Section.
3. All Deputy Directors of the Dte. of Estates.

Copy to :-

1. Ministry of I & B.
2. The Principal Information Officer, Press Information Bureau, Shastri Bhavan, New Delhi
3. Cabinet Secretariat.

Sd/-

(Munish Girdhar)

Asstt. Director of Estates (Pol.II)

STATEMENT-II

No. 12016 (1)/89-Pol.II
Government of India
Directorate of Estates

New Delhi, dated the 11.7.90

OFFICE MEMORANDUM

Subject: Review of Guidelines for allotment of general pool accommodation to accredited Press Correspondents and Journalists.

In partial modification of the guidelines issued vide O.M. of even number dated 11.7.90 regarding allotment of general pool accommodation to the Press Correspondents and Journalists, it has been decided to amend the conditions mentioned at sub-paras (d) and (e) of the said guidelines as follows:-

- (d) The persons concerned are drawing salary up to Rs. 8920/-;
- (e) Such of these allottees who are drawing emoluments up to Rs.8920/- would be charged licence fee under FR-45-A or flat rate of licence fee under FR-45-A, whichever is higher.

Sd/-

(R.D. Sahay)

Deputy Director of Estates
(Policy)

To

All Officers and Sections of
Directorate of Estates. Copy to :-

1. Prime Minister's Office
(S.h.V.K.Sahu,OSD)
2. Ministry of I & B, New Delhi.
3. Principal Information Officer, PIB,
New Delhi

Sd/-
(R.D. Sahay)
Deputy Director of Estates (Policy)

STATEMENT-III

Names of the correspondents/cameramen cleared by the screening Committee for allotment of Press Poll accommodation.

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| <ol style="list-style-type: none"> 1. Shri R.C. Pandit, Correspondent 2. Shri Umashankar Phandnis, Correspondent 3. Shri Gian Prakash, Cameraman 4. Shri Rajendra Prabhu, Correspondent 5. Shri Vijay Shankar, Correspondent 6. Shri Satish Jugran, Correspondent 7. Shri Chaturbhuji Mishra, Correspondent 8. Shri Pramod K. Pushkarna, Cameraman 9. Shri V.P. Bhatia, Correspondent 10. Shri B.P. Shukla, Correspondent | <ol style="list-style-type: none"> 11. Shri Subhash kirpekar, Correspondent 12. Shri Yogesh B. Mathur, Correspondent 13. Shri S.R. Kumar Correspondent 14. Shri Virendra Sanghi, Correspondent 15. Shri Shankar Biswas, Correspondent 16. Shri Chittaranjan Alva, Correspondent 17. Shri V. Rajagopal, Cameraman 18. Shri A.k./Bhattacharjee, Correspondent 19. Shri B. Mathan, Cameraman 20. Shri Joseph Edamaruku, Correspondent 21. Shri balbir K. Punj, Correspondent 22. Shri A.K. Sahay,, Correspondent 23. Shri Nitya Chakraborty, Correspondent 24. Shri K. Veshwanath RCo, Correspondent 25. Shri Dinkar Shukla, Correspondent 26. Shri Lalit Kishore Raizada, Correspondent 27. Shri Sharad Saena, Cameraman 28. Shri Sondeep Shankar, Cameraman |
|---|--|